

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 04.09.2019 (WEDNESDAY)**  
**COURT OF CHAIRPERSON**  
**10:30 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

**For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 785 of 2018	India SME Asset Reconstruction Co. Ltd. Vs. Medirad Tech India Ltd.	Sumesh Dhawan	Aashish Makhija
2.	Comp. App. (AT) (Ins) No. 212 of 2019	Gaurav Agrawal Vs. TUF Metallurgical Pvt Ltd	Akshat Bajpai	Vaibhav Mahajan-R1

**For Orders**

3.	Comp. App. (AT) (Ins) No. 745 of 2018	Hero Fincorp Ltd. Vs. Rave Scans Pvt. Ltd. & Ors.	Pulkit Deora	Sanjeev Singh Rakesh Kumar (R1 & R2), Moulshree Shukla (R3) Kunal Thandon-R4 & 5 Apoorv Sarvaria--PNB
4.	Comp. App (AT) (Ins) No. 666 of 2019	Srei Multiple Asset Investment Trust. Vs. IDBI Bank Ltd & Ors.	Arijit Mazumdar	Misha – R1
5.	Comp. App. (AT) (Ins) No. 259 of 2019	Sukhbeer Singh Vs. Dinesh Chandra Agarwal RP, Maple Realcon Pvt Ltd & Ors.	Mrinal Harsh Vardhan	Anju Jain (R-3) SS Bhati (CS) Animesh Rastogi Akshay Goel
6.	Comp. App. (AT) (Ins) No. 269 of 2019	Sudhir Khurana Vs. Usha Devi & Anr.	Anuj Tiwari	Rakesh Kumar-R2 Rakesh Kumar-RP
7.	Comp. App. (AT) (Ins) No. 274 of 2019	Regent Lighting Asia Pvt. Ltd. Vs. Barbarika India Pvt. Ltd.	Divjyot Singh	R.K. Chhillar
8.	Comp. App. (AT) (Ins) No. 650 of 2019	Alchemist Asset Reconstruction Company Ltd. Vs. Sima Hotels & Resorts Ltd.	Gayatri Gulati	Arvind Kr. Gupta
9.	Comp. App (AT) (Ins) No. 671 of 2019	State Bank of India. Vs. Rohit Ferro Tech Ltd.	Nikhil Mathur	Vanita Bhargava

<b>10.</b>	Comp. App. (AT) (Ins) No. 888 of 2019	Javitri Estates Pvt. Ltd. Vs. Chryso India Pvt. Ltd.	Dibyadyuti Banerjee	Ankit Bhardwaj
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**For Admission (Fresh Cases)**

<b>11.</b>	Contempt Case No. 20 of 2019 in Comp. App. (AT) (Ins) No. 338 of 2018	Maheshwari Industries &Anr. Vs. Mr. R. K. Jain	AviTandon	
<b>12.</b>	Comp. App. (AT) (Ins) No. 791 of 2019	Shetron Ltd. Vs. Maiyas Beverages and Foods Pvt Ltd & Ors.	Priya Pathania	
<b>13.</b>	Comp. App. (AT) (Ins) No. 869 of 2019	Anjan Ghosh. Vs. Asset Reconstruction Company (India) Ltd.	Partha Sil	
<b>14.</b>	Comp. App. (AT) (Ins) No. 900 of 2019	VBC Industries Ltd Through Resolution Professional, T.S.N. Raja. Vs. Muthyala Babu Katta	Binita Shahi	
<b>15.</b>	Comp. App. (AT) (Ins) No. 902 of 2019	Alpha Corp Development Pvt Ltd. Vs. Earth Infrastructure Ltd. Through Resolution Professional, Aakash Shinghal	Sandeep Bhurarira	
<b>16.</b>	Comp. App. (AT) (Ins) No. 907 of 2019	XL Energy Ltd. Vs. Khandoba Prasanna Sakhar Karkhana Ltd & Ors.	Abhijit Mittal	
<b>17.</b>	Comp. App. (AT) (Ins) No. 908 of 2019	Ved Contracts Pvt Ltd. Vs. Pan Realtors Pvt Ltd.	Amit Prabhat	
<b>18.</b>	Comp. App. (AT) (Ins) No. 909 of 2019	Sarita Vishal. Vs. Aarti Security Services.	Shiv Kumar Suri	
<b>19.</b>	Comp. App. (AT) (Ins) No. 910 of 2019	Fourth Dimension Solutions Ltd. Vs. American Express Banking Corp.	Dinesh Kumar Sabharwal	
<b>20.</b>	Comp. App. (AT) (Ins) No. 911 of 2019	Sarvesh Tiwari. Vs. Asset Reconstruction Company (India) Ltd & Ors.	Shashank Singh	
<b>21.</b>	Comp. App. (AT) (Ins) No. 912-913 of 2019	Anamika Singh & Ors. Vs. Shinhan Bank & Ors.	Moni Cinmoy	

22.	Comp. App. (AT) No. 220 of 2019	Balaji Inimai. Vs. R. Srinivasan & 12 Ors.	Bhargav R. Thali	
23.	Comp. App. (AT) No. 225 of 2019	Shahzaad Dalal Vs. Union of India through Ministry of Corporate Affairs & Ors.	Vivek Jain	

**For Admission (After Notice)**

24.	Comp. App. (AT) (Ins) No. 796 of 2019	Directorate of Revenue Intelligence. Vs. Shree Ganesh Jewellery House & Ors.	Ajit Sharma	
25.	Comp. App. (AT) (Ins) No. 02 & 09 of 2019	Global Business Corporation Vs. Punjab National Bank & Anr.	Manisha Choudhary	Namrata Ranga-R1 Nishi Chaudhary
26.	Comp. App. (AT) (Ins) No. 162 of 2019	Unistill Alcoblends Pvt. Ltd. Vs. India Brewery & Distillery Pvt. Ltd.	Ranjeet	Balaji Srinivasan
27.	Comp. App. (AT) (Ins) No. 353 of 2019	Surinder Kumar Jain. Vs. Seriatim Land and Housing Pvt Ltd.	Piyush Singh	Ranjana Roy Gawai
28.	Comp. App. (AT) (Ins) No. 391 of 2019	IDBI Bank Ltd. Vs. Ajay Joshi Resolution Professional for the Corporate Debtor & Ors. <b>With</b>	Sidhartha Barua	Roopali Singh- R2&3 Sneha Janakiraman-COC Anannya Ghosh- RP
29.	Comp. App. (AT) (Ins) No. 492 of 2019	Gail India Ltd. Vs. Ajay Joshi & Ors.RP of Alok Industries	Nishant Awana	Roopali Singh- R2&3 Sneha Janakiraman-COC
30.	Comp. App. (AT) (Ins) No. 508 of 2019	Indiana Conveyors Pvt. Ltd. Vs. Ducon Technologies (I) Pvt. Ltd.	Mahesh Agarwal	Rakesh Sinha
31.	Comp. App (AT) (Ins) No. 670 of 2019	Sales Tax Department, State of Maharashtra. Vs. Calyx Chemicals and Pharmaceuticals &Ors.	Prashant S. Kenjale	Pooja Mahajan
32.	Comp. App. (AT) (Ins) No. 681 of 2019	Raju Chappakal Pappu & Anr. Vs. Arunava Sikdar RP of Dugal Projects Development Company Pvt Ltd & Anr.	Vikram saini	Karan Kohli-R1 Jeevan Kumar-R2
33.	Comp. App. (AT) (Ins) No. 783 of 2019	Rakesh Kumar. Vs. Sanjay Gupta of AAA Insolvency Professional LLP, Being Liquidator of Samtel Color Ltd..	Simran Jyoti Singh	

34.	Comp. App. (AT) (Ins) No. 790 of 2019	Naik Environmental Engineers Pvt Ltd. Vs. IndiaBulls Construction Ltd.	Prabhat Chaurasia	Sumesh Dhawan
35.	Comp. App. (AT) (Ins) No. 795 of 2019	Aarti International Ltd. Vs. Innovative Textile Ltd.	Gaurav Varma	
36.	Comp. App. (AT) (Ins) No. 804 of 2019	Huayong Communications (HK) Company Ltd. Vs. Kavveri Telecom Products Ltd.	Deepti Bhardwaj	
37.	Competition App. (AT) No.24 of 2019	Nimish Chudgar. Vs. Competition Commission of India & Ors. <b>With</b>	Manas Kumar Chaudhuri	
38.	Competition App. (AT) No.25 of 2019	Intas Pharmaceuticals Ltd & Ors. Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	
39.	Competition App. (AT) No. 27 of 2019	Philipe Haydon. Vs. Competition Commission of India & Anr. <b>With</b>	Laxmi Kruttika Vijay	Manish Paliwal
40.	Competition App. (AT) No. 28 of 2019	Sagaya Mary. Vs. Competition Commission of India & Anr. <b>With</b>	Laxmi Kruttika Vijay	Manish Paliwal
41.	Competition App. (AT) No. 29 of 2019	The Himalaya Drug Company. Vs. Competition Commission of India & Anr.	Laxmi Kruttika Vijay	Manish Paliwal

**After the above or 12: 00 Noon, whichever is earlier.**

**For Orders**

42.	Comp. App. (AT) (Ins) No. 707 of 2019	Jet Airways (India) Ltd. (Offshore Regional Hub, Through its Administrator Mr. Rocco Mulder) Vs. State Bank of India & Anr.	Priyanka Anand	Karan Khanna, Aditya Chatterjee
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**02:00 PM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).**

**For Hearing**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 230 of 2019 <b>Part Heard</b>	KSB Shanghai Pump Company Ltd Vs. Lanco Infratech Ltd & Ors. <b>With</b>	Amar Gupta	Vaijayant Paliwal Mishra-R1
<b>2.</b>	Comp. App. (AT) (Ins) No. 234 of 2019 <b>Part Heard</b>	TLT – Turbo (Sichuan) Co. Ltd. Vs. Lanco Infratech Ltd. & Ors. <b>With</b>	Kaustav Saha	Vaijayant Paliwal Mishra-R1
<b>3.</b>	Comp. App. (AT) (Ins) No. 235 of 2019 <b>Part Heard</b>	Beijing Power Equipment Group Co. Ltd. Vs. Lanco Infratech Ltd. & Ors.	Kaustav Saha	Vaijayant Paliwal Mishra-R1
<b>4.</b>	Competition Appeal (AT) No. 19 of 2017 <b>Part Heard</b>	Meru Travels Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Sonal Jain	Nisha Kaur Uberoi-R1 Gautam Chawla-R2
<b>5.</b>	Competition Appeal (AT) No. 20 of 2017 <b>Part Heard</b>	Fast Track Call Cab Pvt. Ltd. Vs. Competition Commission of India & Ors.	Sonal Jain	Nisha Kaur Uberoi-R1 Gautam Chawla-R2
<b>6.</b>	Comp. App. (AT) (Ins) No. 588 of 2018	Rajiv Kumar Agarwalla Vs Rajesh Kumar Kejriwal &Ors. <b>With</b>	Bharat Sood	Sanchari Chakraborty, Arijit Mazumdar
<b>7.</b>	Comp. App. (AT) (Ins) No. 589 of 2018	Rajiv Kumar Agarwalla Vs Anadya Properties Pvt. &Ors.	Bharat Sood	Sanchari Chakraborty, Arijit Mazumdar
<b>8.</b>	TA (AT) Compt.) No. 35/2017 (Old Appeal No. 18/2015)	Super Cassettes Industries Pvt. Ltd. Vs. Competition Commission of India & Anr. <b>With</b>	Amit Mishra	Ritwik Bhattacharya
<b>9.</b>	TA (AT) (Compt.) No. 36/2017 (Old Appeal No. 41/2015)	HT Media Ltd. Vs. Competition Commission of India & Anr.	Naval Satarawala Chopra	Amit Mishra
<b>10.</b>	Competition App. (AT) No. 43 of 2018	Manoj Gupta (Proprietor, M/s. Mahalaxmi Steels) Vs. Competition Commission of India & Ors. <b>With</b>	KartikNagarkatti	Avinash Sharma (R-CCI)

11.	Competition App. (AT) No. 44 of 2018	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors. <b>With</b>	MaliniSud	Avinash Sharma (R-CCI)
12.	Competition App. (AT) No. 45 of 2018	Fortifield Security Solutions, through its Proprietor Bipin Vijay Salunke Vs. Competition Commission of India & Ors. <b>With</b>	MaliniSud	Avinash Sharma (R-CCI)
13.	Competition App. (AT) No. 46 of 2018	Raghunath Industry Pvt. Ltd. &Anr. Vs. Competition Commission of India & Ors. <b>With</b>	MaliniSud	Avinash Sharma (R-CCI)
14.	Competition App. (AT) No. 47 of 2018	Sanjay Agencies &Anr. Vs. Competition Commission of India & Ors. <b>With</b>	Aditi Sharma	Avinash Sharma (R-CCI)
15.	Competition App. (AT) No. 49 of 2018	Lahs Green India Pvt. Ltd. &Anr. Vs. Competition Commission of India & Ors. <b>With</b>	Sameer Abhyankar	Avinash Sharma (R-CCI)
16.	Competition App. (AT) No. 56 of 2018	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors. <b>With</b>	Malini Sud	Avinash Sharma (R-1)
17.	Competition App. (AT) No. 57 of 2018	Raghunath Industry Pvt. Ltd. & Anr. Vs. Competition Commission of India & Anr. <b>With</b>	Malini Sud	Avinash Sharma (R-1)
18.	Competition App. (AT) No. 58 of 2018	Fortifield Security Solutions Vs. Competition Commission of India & Ors. <b>With</b>	Malini Sud	Avinash Sharma (R-1)
19.	Competition App. (AT) No. 59 of 2018	Raghunath Industry Pvt. Ltd. & Anr. Vs. Competition Commission of India & Anr. <b>With</b>	Malini Sud	Avinash Sharma (R-1)
20.	Competition App. (AT) No. 60 of 2018	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors. <b>With</b>	Malini Sud	Avinash Sharma (R-1)

<b>21.</b>	Competition App. (AT) No. 61 of 2018	Fortifield Security Solutions Vs. Competition Commission of India & Ors.  <b>With</b>	Malini Sud	Avinash Sharma (R-1)
<b>22.</b>	Competition App. (AT) No. 67 of 2018	LAHS Green India Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors.  <b>With</b>	Sameer Abhyankar	Avinash Sharma (R-1)
<b>23.</b>	Competition App. (AT) No. 68 of 2018	Saara Traders Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors.	Aditi Sharma	Avinash Sharma (R-CCI)

**Note: - The Court will rise at 03: 00 PM.**

**Copy to: -**

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**By Order**

**-sd/-  
Registrar**